

THE GAUHATI HIGH COURT AT GUWAHATI
*(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)*

NOTIFICATION

Dated Guwahati the 25th March, 2013

NO. HC.VII-84/2013 / **2769** /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Rafique Ahmed Tapadar, Counsellor, Family Court, No.2, Kamrup, Guwahati, as Officer on Special Duty (OSD) in the Gauhati High Court, Guwahati from the date he assumes charge of the said post until further orders.

Shri Tapadar shall draw his salary and other allowances from his present place of posting i.e. Counsellor, Family Court, No.2, Kamrup, Guwahati.

By order,
Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo NO. HC.VII-84/2013 / **2770 - 2799** /A.

Dated 25.03.2013

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl
4. The District and Sessions Judge, _____
5. The Judge, Designated Court, Assam, Guwahati
6. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati
13. The Member, MACT, _____
14. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati
15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
16. Shri Rafique Ahmed Tapadar, Counsellor, Family Court, No.2, Kamrup, Guwahati. *(He shall report to the High Court immediately.)*
17. The Joint Registrar (_____), Gauhati High Court, Guwahati
18. The Chief Judicial Magistrate, _____
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati
20. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun
21. The Director, Law Research Institute, Gauhati High Court, Guwahati
22. The Special Officer, Translation Wing, Gauhati High Court, Guwahati
23. The Sub-Divisional Judicial Magistrate (M)/ (S), _____
24. The Asstt. Registrar (_____), Gauhati High Court, Guwahati
25. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati
26. The Superintendent (_____), Gauhati High Court, Guwahati
27. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
28. The Secretary, NEJOTI, Guwahati
29. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
30. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

1682 25/3/13
REGISTRAR GENERAL
25/3/2013